

**Committee on Intellectual Property  
Laws**

4165. SHRI SULTAN SALAHUDDIN OWAISI:  
SHRI BOLLA BULLI  
RAMAIAH:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have set up a Committee of Experts to study the impact of the final Act of Uruguay Round on Indian Intellectual Property Laws;

(b) if so, whether the Committee has submitted its recommendations;

(c) if so, the details thereof; and

(d) the time by which a final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (d). The Government has set up an Expert Group to consider and suggest specific amendments necessary in the Patents Act, 1970 and the Patent Rules, 1972 to comply with our obligations under the Trade Related Aspects of Intellectual Property Rights Agreement of the Final Act of the Uruguay Round of Multilateral Trade Negotiations and to safeguard our interests, with particular reference to obligations which will come into effect immediately upon the coming into force of the World Trade Organisation Agreement resulting from the Uruguay Round and any other matter incidental thereto.

The Group is yet to submit its report.

**Unemployment**

4166. SHRI CHITTA BASU: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the rate of increase in unemployment has exceeded the rate of population growth since 1980;

(b) if so, whether the Government have examined its implications; and

(c) if so, the steps the Government propose to take to tackle the problem?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) Available estimates for 1983 and onwards indicate that the average annual rate of growth in unemployment has been higher than the rate of population growth.

(b) and (c). The employment strategy envisaged in the Eighth Plan lays stress on the growth of employment intensive sectors, sub-sectors and activities. This strategy is expected to bring about a rate of growth of employment of the order of 2.6% to 2.8% per annum corresponding to an average annual rate of growth of the economy of 5.6%. A continuation of this strategy during the period 1997-2002 is expected to reduce unemployment and under-employment to negligible levels by the end of that period.